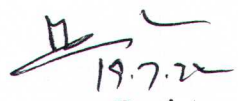


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 11.07.2022 To 15.07.2022				
S/N O.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		<u>FINAL ORDER</u>		
1.	E/51446/2018	FO/50550/2022	07/06/2022	11/07/2022
2.	E/52080/2019	FO/50563/2022	10/06/2022	11/07/2022
3-9.	E/50931-50935/2020 & E/50985-50986/2020	FO/50566-50572/2022	27/06/2022	11/07/2022
10.	E/51227/2018	FO/50584/2022	06/06/2022	11/07/2022
11.	E/51218/2019	FO/50592/2022	07/07/2022	13/07/2022
12.	E/51219/2019	FO/50593/2022	07/07/2022	13/07/2022
13.	E/50085/2019	FO/50598/2022	11/07/2022	14/07/2022
		<u>MISC ORDER</u>		
1.	E/MISC/50026/2021 IN E/50012/2020	MO/50309/2022	17/06/2022	11/07/2022
2.	E/EH/50281/2020 IN E/50757/2020	MO/50320/2022	04/07/2022	11/07/2022
		<u>S.O. ORDER</u>		
1.	E/STAY/50183/2020 IN E/50757/2020	SO/50321/2022	04/07/2022	11/07/2022

P.T.O.

		<u>I.O. ORDER</u>		
1-7.	E/51252/2019, E/51011/2019, E/52066/2019, E/52047/2019, E/52487/2019, E/51251/2019, E/52420/2019	I.O./07-13/2022	22/06/2022	11/07/2022
				 19.7.22 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by: Vikash(LDC)